

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4784
ANSWERED ON:08.12.2010
RELAXATION IN GUIDELINES
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether several State Governments have urged the Central Government to further relax the guidelines for inclusion in Accelerated Irrigation Benefits Programme, Restoration of Water Bodies and Command Areas Development and Water Management;
- (b) if so, the reaction of the Central Government thereto;
- (c) whether grants to various States for irrigation schemes are provided as per recommendations of the Thirteenth Finance Commission; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) Requests have been received from State Governments for further relaxation in the guidelines of the Accelerated Irrigation Benefits Programme from time to time.
- (b) In response to requests of the State Governments, the following amendment in the AIBP guidelines have been approved by the Union Government on 13th May 2010:

"The cost norm for surface water minor irrigation schemes for the purpose of inclusion of the scheme in the AIBP has been raised from Rs.1.50 lakh per hectare to Rs.2.00 lakh per hectare with the condition that wherever the estimated cost of the project is more than Rs.1.50 lakh per hectare, the AIBP assistance would be limited to the cost norm of Rs.1.50 lakh per hectare."
- (c) & (d) The grants to various States for irrigation schemes are provided as per guidelines of the respective Programme i.e., Accelerated Irrigation Benefits Programme, Command Area Development & Water Management Programme and Repair Renovation & Restoration of Water Bodies.